



HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE FOURTH QUARTER OF THE YEAR 2024

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	IV	136	61	197	38	13	51	32	08	40	142	66	208

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (IV Qtr.)	Total Working Strength (IV Qtr.)	Vacancy
03	03	Nil